

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) and (b). There is no Cell established under the direction of the Drug Controller (India) for monitoring the production of essential drugs. However, the Department of Chemicals and Fertilizers monitors the production of certain selected essential bulk drugs as well as the availability of essential and life-saving formulations. Shortages of specific brands of drug formulations are reported from time to time from different places. Shortages are not due to any failure of the monitoring Cell but due to various reasons viz. (i) power cut, (ii) industrial unrest, (iii) capacity constraint, (iv) limited/non-availability of certain raw materials (v) transport problems etc. Government takes remedial steps to the extent possible to relieve these shortages, (i) by advising the manufacturers of the brands reported in shortage as well as the manufacturer of the equivalent products to rush supplies to the areas of shortages, (ii) by arranging needed imports of canalised bulk drugs to supplement indigenous production, thereof, (iii) applications for issue of industrial licences are also cleared on expeditious basis.

Screening of 'A' Class Films

2805. SHRI N. E. HORO: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that in India any person below the age of 18 years is considered a minor and is not allowed to see 'A' films;

(b) if so, whether it is also a fact that most of the films at the Eighth International Film Festival contained such scenes as would not have been cleared even under 'A' certificate; and

(c) if so, the reaction of Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUD-BEN M. JOSHI): (a) Yes, Sir.

(b) Some films might not have been cleared under 'A' certificate.

(c) The films screened at the International Film Festival are not for release throughout the country. The screening of these films is governed by International Regulations which lay down that festival films cannot be subject to censorship regulations of a country. The rationals being that the censorship standards vary widely from country to country depending upon their cultural mores. Besides, the film makers want the festival audience to see their films in their entirety as a work of art. It would, therefore, not be fair to compare the screenings of films at an International Film Festival with the screenings of films on commercial basis for countrywide audience.

Setting up of Pharmaceutical Plant in Cuba

2806. SHRI RAMA CHANDRA RATH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that his Ministry is going to provide technical know-how to an UNIDO sponsored Indian Company to set up a multipurpose bulk pharmaceutical plant in Cuba;

(b) when such plant is going to be set up;

(c) the items of drugs which are mainly going to be processed and manufactured; and

(d) the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) Sarbajit Roy

Centre, Baroda is providing the know-how through UNIDO to put up a multi-purpose drug plant in Cuba.

(b) The plant is expected to be set up in 1982.

(c) Fifteen bulk drugs including Aspirin, Metronidazole, Nicotinamide, Metronidazole Nalidixic Acid, Phenyl-Butazone, Paracetamol, Diphenylhydantoin, Diazepam, Clofibrate Lidocaine etc., are proposed to be manufactured.

(d) The necessary contract has been signed and engineering drawing and designs have been completed and supplied. Equipment has been fabricated and is expected to be despatched this year. Training of Cuban personnel has also been completed in India.

Possibility of Hydel Power Generation from water resources of Arunachal Pradesh

2807. SHRI SONTOSH MOHAN DEV: Will the Minister of ENERGY be pleased to state:

(a) whether attention of Government had been drawn towards the possibility of 1000 MW hydel power generation from the water resources in Arunachal Pradesh; and

(b) if so, the steps proposed by the Government to change this possibility into actual shape?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHOU-DHURY): (a) and (b). As a result of the reassessment of hydro electric potential in the country, the Central Electricity Authority's preliminary estimate places the utilisable hydroelectric potential of Arunachal Pradesh at 16,000 MW at 40 per cent load factor. In order to harness this potential the following hydroelec-

tric schemes are under investigation in the Union Territory:

Scheme	Installed Capacity (MW)
Siang	7500
Subansiri	1800
Kameng	250
Demwe	400
Ranga Nadi	500
Papu-Kameng	80
TOTAL	10530

Out of the above schemes, Kameng and Ranganadi Projects are under investigation and are expected to yield part benefits during the plan period 1985-90.

Provisions for Dependents of deceased Casual Artists of AIR/TV

2808. PROF. NARAIN CHAND PARASHAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have any provision for the dependents of the casual artists attached to AIR/Doordarshan Stations after the death of such artists;

(b) if so, the nature thereof; and

(c) if not, the reasons therefor and the likely date by which this would be done?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUD-BEN M. JOSHI): (a) No, Sir.

(b) Does not arise.

(c) "Casual Artists" are engaged by AIR/Doordarshan purely on assignment basis. Such assignments are normally not allowed to exceed three in a week and six in a month in respect of